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CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : AT HYDERABAD

R.A. No.19 of 2000
In
O.A.No. 427 of 1999.

Date of Order :- 14-6-2000

Between :

1. G. Veeranjaneyulu
2. M.S.S. Vara Prasad Rao ... Applicants

A n d

1. The Comptroller & Auditor General of India, 10 Bahadurshah Zafar Marg, New Delhi- 110 002.
2. The Principal Director (Commercial), O/O the C & A.G. of India, New Delhi-110002.
3. The Accountant General (Audit) II, A.P., Saifabad, Hyderabad-4.
4. Yeshwant Pathak, Audit Officer, Commercial, A.G. Audit II, A.P. Hyderabad.
5. A.A. Narasimha Murthy, Audit Officer, Commercial, A.G. Audit II, A.P. Hyderabad.
6. B.B. Pandit, Principal Director (Commercial) O/o the C & A.G. of India, New Delhi- 110002.
7. The Accountant General, Audit-II, Orissa, Bhubaneswar. ... Respondents

Counsel for Applicant : Mr. P. Bhaskar

Counsel for Respondents : Mr. V. Vinod Kumar, ACGSC
Coram : Hon. Mr. Justice D.H. Nasir, VC & Hon. Mr. S. Manickavasagam, Member (A)

O R D E R.

Justice D.H. Nasir, V.C.

I have perused the application for reviewing the judgment and order of this Bench of the Tribunal in OA No.427/99 as also the judgment which is sought to be reviewed.

2. The learned counsel for the applicant is questioning the observation made by the Tribunal in paragraph-7 of the judgment as mentioned in paragraph-B of the affidavit filed in support of the application for reviewing the judgment. According to the applicant, the observations made by the Tribunal in Paragraph-7 of the judgment are not sustainable. No cause for reviewing the

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judgment could be said to have been made out. If what is submitted by the counsel for the applicant has to be reconsidered, the remedy lies elsewhere and not by way of filing the review application. If we venture to review the judgment it would amount to re-examining the whole case and pass a fresh order on the merits of the case which is not permissible under law. Hence the Review Application deserves to be dismissed and it is hereby dismissed.

S. Manickavasagam
(S. Manickavasagam)
Member (A)

D. H. Nasir
(D. H. Nasir)
Vice-Chairman.

Dated the 14th June , 2000.

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